

question of development in that State is concerned ; and

(c) if so, how far it has helped in ameliorating the over-all conditions of the tribals ?

**THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI MOHSINA KIDWAI) :** (a) Some limited studies of the achievement of the Integrated Rural Development Programme in Orissa have been made.

(b) The IRDP is a beneficiary-oriented programme. The beneficiaries belonging to Scheduled Tribes are provided 50% subsidy for acquiring assets. The maximum assistance up to an amount of Rs. 5,000 vis-a-vis Rs. 3,000 for others is available to the tribals.

(c) No such specific study has been made.

#### Delivery of Fertilizers at Block-Level

**3174. SHRI LAKSHMAN MALLICK :** Will the Minister of AGRICULTURE be pleased to state :

(a) whether any Initiative was taken by Government in 1981 for delivering fertilizers at block level in the country ;

(b) whether any assessment has been made regarding the performance of this scheme and if so, the details thereof ; and

(c) the steps contemplated by Government to remove the drawbacks, if any, in the working of the scheme to make it more beneficial to farmers ?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :** (a) Yes, Sir.

(b) and (c). No detailed assessment of the performance of the scheme has yet been made. However, during meetings held from time to time with the State Governments, institutional agencies, manufacturers, pool handling agencies, the working of the scheme has *inter alia* been discussed and it has been reported that the scheme has been found to be useful and that fertiliser is

flowing more freely into interior areas. It is also seen that consumption of fertilisers has increased by 22% in 1983-84 over 1982-83 and by 5.8% in 1982-83 over 1981-82. The number of sale points/outlets also increased from 1.10 lakhs in May 1981 to about 1.45 lakhs by March 1984.

#### Slum Figures in Metropolitan Cities

**3175. SHRI SURAJ BHAN :** Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether in Greater Bombay, there were about 1,990 slums comprising of 5,75,000 tenements in 1976 which rose to about 7 lakhs in 1982 and about 7.5 lakhs at present, containing about 42 per cent of Bombay's total population ;

(b) the corresponding figures in Calcutta, Delhi and Madras in this regard ; and

(c) the likely number, by the end of Seventh Plan ?

**THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) :** (a) to (c). According to the information received from Maharashtra Government, there were about 1680 slums with 28,31,384 slum dwellers in Greater Bombay as on 1.4.1980. No statistics about the slum tenements in Bombay in 1976 and in 1982 are available. No systematic survey has been conducted by the Governments of Tamil Nadu, West Bengal and Delhi Administration to identify the total slum population at Madras, Calcutta and Delhi respectively. Therefore, no accurate information is available. The Seventh Five Year Plan is under formulation and the likely number of slums dwellers would be known after the publication of the plan.

#### Setting up of Agro Industries Corporation in A and N Islands

**3176. SHRI MANORANJAN BHAKTA :** Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Andaman and Nicobar Administration has sent a proposal regarding setting up of an Agro-Industries Corporation in the Union Territory of Andaman and Nicobar Islands ; and

(b) if so, when such a proposal was received and the details of action taken in the matter ?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :** (a) No, Sir.

(b) Does not arise.

**Representation for Allotment of Land in Middle Andaman**

**3177. SHRI MANORANJAN BHAKTA :** Will the Minister of AGRICULTURE be pleased to state :

(a) whether a representation has been received from the people of Uttarayan and Kadamtala, Middle Andaman (A and N Islands) for allotment of agricultural land in nearby areas where forest clearance was done by the Forest Department ; and

(b) if so, when Government propose to release such land for allotment to the landless agriculturists ?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :** (a) No proposal from Andaman and Nicobar Administration for allotment of forest land to people of Uttarayan and Kadamtala, Middle Andaman Island, has been received.

(b) Does not arise.

**Persons Allotted Agricultural Land during 1970 in A. and N. Islands**

**3178. SHRI MANORANJAN BHAKTA :** Will the Minister of AGRICULTURE be pleased to state :

(a) whether prior to the enactment of Forest Conservation Act, some persons were allotted agricultural land during 1970 and yet physical possessions were not given as

the Ministry has not agreed to dereserve the said forest lands ;

(b) if so, the action Government propose to take to allot agricultural land for which allotment orders have already been issued during 1970 ; and

(c) whether the A and N Administration has proposed to Government for de-reservation of certain areas and if so, what action has been taken in the matter ?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :** (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

**New Housing Projects Approved by HUDCO**

**3179. SHRI MOHAN LAL PATEL :** Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the Housing and Urban Development Corporation has approved new housing projects in the country ;

(b) if so, the details thereof ;

(c) the amount earmarked and the names of the cities in Gujarat which have been covered under the scheme ;

(d) whether the work has been started and if so, the progress made so far ; and

(e) if not, the time by which the scheme will be implemented ?

**THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) :** (a) Yes, Sir.

(b) During the year 1984-85, and as on 31.7.84, HUDCO has sanctioned 165 schemes with loan assistance of the order of Rs. 71.19 crores.

(c) Under the above sanctions, the State of Gujarat has been sanctioned 14 schemes